NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.251/Chd/Hry/2017

In the matter of:

Dyson Technology India Pvt. Ltd. ...Petitioner/Applicant

Present: Mr. Gagan Gulati, Advocate with Mr. Vikas Gera, Practising Company Secretary for petitioner.

Learned counsel for the petitioner seeks time to file Master Data and the Certificate of Incorporation of the petitioner-company. List the matter on 04.12.2017. Let the compliance be made alongwith affidavit of the Authorised Representative of the company before the next date.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

November 10, 2017